## **Declaration or Assets and Liabilities**

Year-2022-23

A a That a donn-I Rohit Choudhary son/daughter/wife of aged 58 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Yogendra Late Choudhary

Office Attendant (Bihar Vidhan Sabha) given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants\*:

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## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI.<br>No. | Description   | Self   | Spouse name (s)  Babita Devi           | Son-Sandeep<br>Kumar | Dependant<br>2 | Dependant- |
|------------|---|--|--|----------------------|----------------|------------|
| (i)        | Cash  | 10000/-  | 5000/-                                 | Nil                  |                |            |
| (ii)       | Deposits in<br>Banks,<br>Financial<br>Institutions<br>And Non-<br>Banking<br>Financial<br>Companies | 51,000/- in SBI,<br>Bihar Vidhan<br>Mandal, Patna<br>A/c-10839480024 | 30000/- SBI<br>Baisaitha,<br>Madhubani | Nil                  |                |            |
| (iii)      | Bonds,<br>Debentures and<br>shares in<br>Companies  | Nil  | Nil                                    | Nil                  |                |            |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc                    | LIC POLICY-<br>1320/- half<br>yearly<br>PLI-1380/- per<br>month      | Nil                                    | Nil                  |                |            |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)  | Cycle  | Nil                                    | Nil                  |                |            |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)   | Nil  | GOLD-6 gram                            | Nil                  |                |            |
| (vii)      | vii) Other assets,<br>such as values<br>of claims / 16000/-   |  | Nil                                    | Nil                  |                |            |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI.<br>No |  | Self | Spouse name<br>(s)<br>Babita Devi | Dependant-<br>1<br>Son-<br>Sandeep<br>Kumar | Dependant-2 | Dependant-3 |
|-----------|--|------|-----------------------------------|---|-------------|-------------|
| (i)       | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  | Nil  | Nil                               | Nil   |             |             |
| (ii)      |  | Nil  | Nil                               | Nil   |             |             |
| (iii)     | Buildings (Commercial<br>and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total<br>measurement)<br>- Current market value | Nil  | Nil                               | Nil   |             |             |
| (iv)      | Houses / Apartments,<br>etc.<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total<br>measurement)<br>- Current market value              | Nil  | Nil                               | Nil   |             |             |
| (v)       | Other (such as interest in property)   | Nil  | Nil                               | Nil   |             |             |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| SI.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as on |
|------------|--|---|--------------------------|
| (a)        | (i) Loans from Banks   | Nil   |                          |
|            | (ii) Loans from financial institutions   | Nil   |                          |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil   |                          |
|            | (b) dues to departments dealing with supply of water                                 | Nil   |                          |
|            | (c) dues to departments dealing with supply of electricity                           | Nil   | •                        |

|     | (d) dues to departments dealing with telephones   | Nil |  |
|-----|---|-----|--|
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   | Nil |  |
|     | (f) Other dues, if any  | Nil |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil |  |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil |  |
|     | (iv) Property Tax   | Nil |  |

| GPF/CPF/PRAN No. | :- | PTS/BLA-1024   |
|------------------|----|--|
| Gender           | :- | M (M/F)  |
| Date of Birth    | :- | 0 4 0 1 1 9 6 5 (DD/MM/YYYY)   |
| Class/Group      | :- | C (A/B/C)  |
| Cadre            | :- | BIHAR VIDHAN SABHA SACHIVALAYA   |
|                  |    | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District    | :- | MADHUBANI  |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Robit Choudha

Name of Employee: ROHIT CHOUDHARY

Place: PATNA Designation: OFFICE ATTENDANT

Note:

Date: 14.02.2023 Department: BIHAR VIDHAN SABHA, PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.